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(c) whether any action has been initiated against the persons responsible for it;

(d) if so, what are the details thereof; and

(e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYA-NAN) : (a) to (e) There has been and Aere is no Taiwanese representative in India. An Indian national Shri Rama Swarup Sabharwal, who has been referred to in the Press as a so-called Taiwanese respresenta-tive was arrested in connection with a case in FIR No. 216/85 under Sections 3/6 of the Official Secrets Act registered in PS Tughlak Road on September 28, 1985. The case is presently under investigations.

झांसी स्थित किले का भारतीय पुरातत्व सर्वेक्षण को सौंपा जाना

* 360. डा॰ गोविन्द दास रिछ।रियाः क्या प्रधान मंत्री 27 मार्च, 1985 को राज्य सभा में ग्रतारांकित प्रध्न 1135 के दिये गये उत्तर को देखेंग और यह बताने की कृपा करेंगे कि :

(क) क्या अधिकारियों के दल ने झांसी स्थित रानी लक्ष्मीबाई किले को भारतीय पुरातत्व सर्वेक्षण को सौंपने के सम्बन्ध में शर्त तैयार कर ली हैं;

(ख) यदि हां, तो इस किले को सौंपने में विलम्ब के क्या क्लारण हैं ; और

(ग) इस किल को भारतीय पुरा-सौंपने में विलम्ब के क्या कारण हैं ; सभावना है ?

रक्षा ग्रनुसंधान ग्रौर विकास विभाग में राज्य मंत्री (श्री ग्राइग्रा सिंह) : (क) जी हां,।

(ख) और (ग) झांसी स्थित संबंधित विल् आर इसस भाम भारतीय पुरातत्व सर्वेक्षण और उत्तर प्रदेश सरकार को तभा सौंपी जायगी, जब उत्तर प्रदेश सरकार इसके बदले में रक्षा अधिकारियों को भूभि हस्तांतरित करेगीं। इस संबंध में एक प्रस्ताब उत्तर प्रदेश सरकार को उनकी स्वीधृति के लिये भेज दिया गय। है। उत्तर प्रदेश सरकार से उत्तर प्राप्त होने पर ही इस संबंध में आगे की कार्यवाही संभव होगी ?

Delay in declaration of result of Clerks' Grade Examination

2463. SHRI SYED AHMAD HASHMI: Will the PRIME MINIS-TER be pleased to state :

(a) whether the result of the Clerks' Grade Examination conducted 1 by the Staff Selection Commission 1 in July, 1985 has not yet been declared; and

(b) if so, what are the reasons for the delay in this regard and by when the result is liktly to be dec lared?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBA-RAM) : (a) The result of the written part of the Clerks' Grade Examination held by Staff Selection Commission in July, 1985 has not yet been declared.

(b) The Commisssion declares the result of the written part of the examination after taking into consideration the number of vacancies required to be filled. Due to the ban on filling up of vacancies by direct recruitment, the Commission can recommend candidates only against those vacancies which are • specifically exempted from ban orders. Accordingly all the user Departments have been requested to intimate the

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